

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Review Application No.19 of 2019
in
Company Appeal (AT) (Ins) No.802 of 2019

IN THE MATTER OF:

Bharat Heavy Electricals Ltd.

...Appellant

Versus

Anil Goel

...Respondents

Liquidator of Visa Power Ltd. & Anr.

Present:

For Appellant:

Shri Rajiv Ranjan, Sr. Advocate with Shri Punit Tyagi, Ms. Swastika Chakravarti, Advocates

For Respondents:

Shri Abhijeet Sinha, Shri Debarshi Dutta, Ms. Shifa Nagar, Shri Prantar B. Choudhury and Shri Pankaj, Advocates

Shri Gaurav Mitra, Shri Kanishk Khetan and Shri Navin Gautam, Liquidator

ORDER

22.08.2019 Counsel for the Appellant is allowed to correct the Cause Title of the Appeal in the Review Application in course of the day.

Post the case with the correct Cause Title including the Order Sheet, etc. 'for Orders' on 26th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/sk